

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2013 & I.A. No.327 of 2013

Dated : 29th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s Arti Steels Ltd. ... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Antaryami Upadhyay
Ms. Ishita C. Dasgupta for R-2 & 3

Mr. Rutwik Panda
Mr. Rajesh Kumar Das for R-1

ORDER

We have heard the learned counsel for the Respondent No. 2 & 3.

Post the matter for further hearing on **11th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**